

C Cell.

016317

THE HIGH COURT OF KERALA

H1-22/2011/S1



Kochi-682 031
Dated: 16.02.2015

AUCTION NOTICE

The articles mentioned below, which were in the High Court of Kerala, will be auctioned in public in the presence of the Assistant Registrar, High Court in the morning at 11.15 hours on 13.03.2015 (13th March, 2015) at High Court. If the date fixed for auction happens to be a holiday, the auction will be conducted on the next working day at the fixed time and place.

Sl.No.	Description of articles - (Photocopier)	Quantity
1	Toshiba - 2540	1 NO.
2	RICOH FT - 7650	1 No.
3	Toshiba - 5560	1 No.
4	Kycera KM - 6030	3 No.

Those who intend to participate in the auction shall have permission to see the articles in auction prior to the auction on the basis of their respective application.

The auction will be conducted as per the existing laws and the minimum price for all the above articles collectively shall be as fixed by the Officer conducting the auction. Those who intend to participate in the auction shall remit an earnest money of ₹ 590/- (Rupees Five Hundred and Ninety only) before 11 am on the day of auction in the Accounts Section (G- 1) and the receipt of the same shall be produced at the time of auction.

Generally, the auction shall be fixed temporarily in favour of a person who tendered the highest bid and immediately the bidder shall deposit the amounts inclusive of the bid amount and tax as per law.